

	<i>Small Hospitals</i>	<i>Maternity Centre</i>
N.D.M.C.	2	13
M.C.D.	31	104

(b) Yes, Sir.

(c) and (d). In view of (b) above, question does not arise.

#### **New Sugar Mills for Uttar Pradesh**

731. SHRI RAJVEER SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Government propose to issue licences/Industrial Licences for setting up sugar mills in Dataganj, Aonla and Faridpur district of Uttar Pradesh; and

(b) if so, the time by which these are likely to be set up?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) and (b). The Central Government does not propose specific locations for setting up of new mills in any part of the country. The applications for grant of LOI/IL for establishment of new sugar mill at specific locations are received through the Department of I.D. which are then considered by the Government as per the Licensing policy guidelines in force.

#### **Allotment of Flats Meant for Ministers and M.Ps.**

732. SHRI GANGA CHARAN LODHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of persons other than

Ministers and M. Ps. who have been allotted houses, flats or bungalows meant for Members of Parliament and Ministers; and

(b) if so, the criteria thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) and (b). No houses have been earmarked for Members of Parliament from the general pool. Houses were earmarked for Ministers vide gazette Notification dated the 30th May, 1990. Since then, no house earmarked for the Ministers has been allotted to any other person.

[English]

#### **Diabetics Check up Camps**

733. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether free diabetics check up camps were organised at New Delhi by some voluntary organisations during October, 1990;

(b) if so, the details of services provided during such camps with number of persons separately males and females checked up:

(c) whether the Government propose to ask such voluntary organisations to hold such camps in other States and Union Territories also in future; and

(d) if so, the details thereof and if not, the reasons therefor?